GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:533
ANSWERED ON:03.12.2004
UPGRADATION OF HANDLOOM AND HANDICRAFT INDUSTRY
Boianapalli Shri Vinod Kumar;Marndi Shri Sudam

Will the Minister of TEXTILES be pleased to state:

- (a) whether there is any scheme to upgrade textile, handloom and handicraft industry and technology;
- (b) if so, the details thereof;
- (c) the various schemes formulated/to be formulated by the Government to upgrade/modernise textile, handloom and handicraft industry; and
- (d) the funds allocated during the last three years for the said purpose, State-wise?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) to (c) Yes Sir. The following schemes are being implemented:

In Textile Sector:

- (i) The Government has launched Technology Upgradation Fund Scheme (TUFS) for modernization/technology upgradation of Textile and Jute Industries, w.e.f. 1.4.1999 for a period of 5 years i.e., up to 31st March 2004, which was subsequently extended by 3 years, i.e. up to 31.3.2007.
- (ii) Textile Centres Infrastructure Development Scheme (TCIDS) is meant for modernising infrastructure facilities at major textile centres of the country. The central assistance under the scheme is available for the critical components of the project subject to a maximum of Rs.20 crore for each area. The central assistance would be available to the extent of 100% of the critical components of the project in respect of Common Effluent Plant, improving water supply and drainage facilities and construction of crÃ"che building for apparel units, whereas the other components would be funded on 75:25 basis between centre and states/reputed agencies concerned.

In Handloom Sector: The Plan Schemes include, Deen Dayal Hathkargha Protsahan Yojana (DDHPY), Marketing Promotion Programme Scheme, Mill Gate Price Scheme, Workshed-cum-Housing Scheme, Weavers Welfare Scheme (it covers Thrift Fund Scheme, New Insurance Scheme and Health Package Scheme), Handloom Export Scheme and Design Development & Training Programme. Recently new schemes for skill upgradation namely - Integrated Handloom Training Project; for Insurance coverage, namely - Bunkar Bima Yojana; and a Non-Plan Scheme of one time Rebate @ 10% given by the handloom agencies on sale of handloom cloth have already been introduced in 2003-04.

In Handicraft Sector: The schemes under implementation for development and promotion of handicraft sector include, Baba Saheb Ambedkar Hastshilp Vikas Yojana(AHVY); Design & Technology Upgradation; Marketing & Support Services; Export Promotion; Training & Extension; Research and Development; Bima Yojana; Special Handicrafts Training Programme (SHTP) & Financial assistance to state Handicrafts Development Corporations (SHDC)/Apex Societies etc. To upgrade and modernize the handicrafts sector, the Government implements the scheme of Design & Technology Upgradation, which aims to provide improved tools/equipments to craftspersons, improvement and diversification of their products, development of new design and prototypes and upgradation of artisans skills. Further under Baba Saheb Ambedkar Hastshilp Vikas Yojana(AHVY) assistance is also provided for setting up Common Facility Centres (CFC) equipped with appropriate Machineries/ Technology etc.

(d) No funds are not allocated state-wise under TUFS and TCIDS. Under TUFS including 12% CLCS-TUFS, 3266 units with a project cost of Rs.20,007/- crore have been sanctioned an amount of Rs.9051 crore upto 30th Sept., 2004. Out of this, 2756 unit were disbursed an amount of Rs. 6156 crore. Under 20% CLCS-TUFS, as on 31-10-2004, 138 cases have been received from banks with a total investment in machinery of Rs. 28.01 crore. The subsidy amount for the cases works out to be Rs. 5.60 crore. Out of the above 138 cases, a subsidy amount of Rs. 2.63 crore have been released in respect of 70 cases.

Handloom Sector: Statement showing the funds allocated for the Plan Schemes, during the last three years State-wise, is at Annexure-I.

Handicraft Sector: There is no State-wise budget allocation. The schemes of the Government for promotion and development of handicrafts are not state specific and are being implemented throughout the country as grants-in-aid schemes through Implementing Agencies like State Handicrafts Development Corporation/Apex Societies, NGO's etc. However, the funds released to various implementing agencies under these schemes in different states during the last three years are at Annexure-II.

Annexure-I

State-wise releases made during three years under different Handloom Plan Schemes

```
(Rs. in lakhs)
Sl.No. Name of State 2001-02 2002-03 2003-04
1. Arunachal Pradesh - 66.92 20.76
2. Andhra Pradesh. 70.07 1320.94 1784.14
3. Assam 10.26 1131.92 762.86
4. Bihar 6.50 6.25 12.62
5. Chhatisgarh - 89.71 46.63
6. Goa - - -
7 Gujarat 0.87 52.25 64.18
8. Haryana 16.98 17.57 35.26
9. Himachal Pradesh - 201.32 173.32
10. Jharkhand - 8.60 -
11. Jammu & Kashmir - 85.31 40.76
12. Karnataka - 498.57 451.40
13. Kerala 43.44 1152.17 821.84
14. Madhya Pradesh - 114.20 45.23
15. Maharashtra - 106.24 11.66
16. Manipur - 608.57 115.79
17. Mizoram - 53.98 32.19
18. Meghalaya 0.28 19.73 3.91
19. Nagaland - 163.88 1114.22
20. Orissa 12.45 40.34 78.03
21. Pondicherry - - - 22. Punjab 0.52 21.10 -
23. Rajasthan 18.02 86.53 122.14
24. Sikkim - 2.97 -
25. Tamil Nadu - 2982.48 2619.46
26. Tripura 5.15 27.35 35.98
27. Uttar Pradesh 31.22 872.09 1070.08
28. Uttranchal - 79.22 10.13
29. West Bengal - 401.67 180.45
30. Delhi 3.33 164.02 112.00
 Total: 219.09 10375.90 9765.04
```

10001. 213.03 10070.30 3700.01

Annexure-II

State-wise funds released during three years under in Handicrafts sector

(Rs. in lakhs)

- 1 Andhra Pradesh 116.28 136.94 212.04
- 2 A & N Island 2.84 0.00 0.00
- 3 Arunachal Pradesh 197.84 13.65 28.12
- 4 Assam 133.60 212.36 267.29
- 5 Bihar 82.31 11.80 9.64
- 6 Chhatisgarh 185.18 10.09 22.58
- 7 Chandigharh 0.00 6.44 15.10
- 8 Delhi 516.24 759.84 1147.67
- 9 Goa 0.98 128.15 2.77
- 10 Gujarat 84.20 35.42 108.80 11 Haryana 34.45 40.24 57.24
- 12 Himachal Pradesh 96.05 116.32 130.90
- 13 Jammu & Kashmir 42.04 107.58 292.98 14 Jharkhand 62.81 8.87 11.98
- 15 Karnataka 95.62 32.74 72.08
- 16 Kerala 20.79 24.68 89.28
- 17 Madhya Pradesh 138.70 146.88 144.07
- 18 Maharastra 54.68 56.66 124.11

- 19 Manipur 34.55 40.21 33.61 20 Meghalya 4.42 16.60 7.70 21 Mizoram 20.42 17.67 33.63 22 Nagaland 63.55 128.33 93.24
- 23 Orissa 77.42 90.43 140.50 24 Punjab 30.33 20.58 44.86
- 25 Pondicherry 5.89 1.10 0.48
- 26 Rajasthan 48.48 68.93 196.64
- 27 Sikkim 10.81 0.00 0.00
- 28 Tamil Nadu 35.08 33.75 74.55
- 29 Tripura 46.60 32.46 39.51
- 30 Uttar Pradesh 262.94 329.87 321.37
- 31 Uttaranchal 50.98 38.75 111.63 32 West Bengal 62.65 74.88 195.66

TOTAL: 2618.73 2742.22 4030.03